
State Of Uttarakhand & Others Vs Ganesh Dutt

Special Appeal No. 178 Of 2021

Court: Uttarakhand High Court

Date of Decision: Oct. 25, 2021

Hon'ble Judges: Raghvendra Singh Chauhan, CJ; Narayan Singh Dhanik, J

Bench: Division Bench

Advocate: C.S. Rawat, B.S. Parihar, Ganesh Kandpal

Final Decision: Dismissed

Judgement

Raghvendra Singh Chauhan, CJ

Mr. C.S. Rawat, the learned Chief Standing Counsel seeks the permission to withdraw this appeal, and seeks the liberty to file a review petition before

the learned Single Judge.

Therefore, the SPECIAL APPEAL is dismissed as withdrawn. The liberty so sought is, hereby granted.